

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1090/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 12th February, 2021

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/2020/232, dtd. 09.02.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, with your official vehicle, at your own cost, from the evening of 12.02.2021 till the morning of 15.02.2021, has been granted. The Addl. District & Sessions Judge (FTC), Kokrajhar and in his absence the Civil Judge & Asstt. Sessions Judge, Kokrajhar and in his absence the C.J.M. in-charge will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1091/A, dated 12.2.2021

Copy to:-

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)